

Declaration of Assets and Liabilities

Year 2020-2021

I, Narad Bhagat, son/daughter/wife of Saxita Devi,

aged 46 years, belonging to Bihar Legislative Assembly patna,
service and presently working as Office Attendant (Farash)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-	Saxita Devi	Sumant kumar	Nitukant Rina kumar	Shivam kumar
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1000/-	5000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC - Policies, etc	LIC Policy No. 518614050 612 (MILY)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Nil	2.9 gm Gold Rs - 25000	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	खता- 350 खसरा 1165 कुल 1515	सोनखा भागलपुर	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	"	"	"	"
(v)	Others (such as interest in property)	86	Nil	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	600000/-	600000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	11
	(f) Other dues, if any	11	11
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BMJP03755R	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	86-cw	86-cw

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1333

Gender :-

MALE (M/F)

Date of Birth :-

0 2 0 6 1 9 7 5 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Bichhan Sahiha Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ✓ *TPG HJT*

Name of Employee: Nand Bhagat....

Designation: Office Attendant (Farash)

Department: Bihar Legislative Assembly Patna.

Place: Patna

Date: 18-02-2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

✓ *TPG HJT*